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ITEM NO.55

REGISTRAR COURT.2

SECTION XI

SUPR EME COUR T OF I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

Petition(s) for Special Leave to Appeal (Civil) No(s).29859/2008

GOSWAMI RADHESH LAL

Petitioner(s)

VERSUS

RADHA BALLABH GOSWAMI & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 24/07/2009 This Petition was called on for hearing today.

For Petitioner(s)

Mr. M.M. Kashyap, Adv.

Mr. Anurag Singh, Adv.

Mr. Nirmal Mishra, Adv.

For Respondent(s)

Ms. Asha Gopalan Nair, Adv.

Ms. Abha R. Sharma ,Adv

UPON hearing counsel the Court made the following
ORDER

Counsel appearing for Respondent No. 2 and 12 seeks further time to file counter affidavit. Four weeks time granted as a last chance to file counter affidavit. The counsel for the petitioner is directed to file affidavit regarding proof of service on the unserved respondent Nos. 1, 3 to 11, 13 to 22.

List the matter on 1-09-09.

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(Ashok Menon)
Registrar